

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/162/2021

This the 01st day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Zaina Begum, Wd/o Late Abdul Rehman Sheikh, R/o Drang Tehsil
Khag District Budgam.

.....Applicant

(Advocate: Mr. Sameer Ahmad Dar-**Not Present**)

Versus

1. State of J&K through Commissioner/Secretary to Government, Rural Development Department, Civil Sectt. Srinagar/Jammu.
2. Deputy Commissioner, Budgam.
3. Director, Rural Development Department, Kashmir, Srinagar.
4. Deputy Director, Rural Development Department, Kashmir, Srinagar.
5. Project Officer, Wage Employment (ACD), Budgam.
6. Sub Divisional Magistrate, Beerwah, Budgam.
7. Tehsildar, Khag.
8. Block Development Officer, Beerwah, Budgam.

.....Respondents

(Advocate: Mr. Sudesh Magotra, 1d Deputy Advocate General)



O R D E R
[O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.



2. On the last listed date also i.e., 14.01.2021, nobody joined the video conference on behalf of the applicant and the file was listed for appearance of applicant today. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non-appearance of the applicant.

(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)